

National Company Law Tribunal

Allahabad Bench

CP NO. 187/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE COMPANY: Enkay Exports (India) Ltd. and Enkay Accessories Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 230 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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CP No.187/ALD/2017

None for the petitioner. The present case is filed as a fresh case as first stage motion petition seeking arrangement (demerger) of the petitioner company. The Registry of this Tribunal is directed to make scrutiny of the case.

The matter be listed before Vacation Court on 27.12.2017.

— Sd —

Dated:22.12.2017

**H.P. Chaturvedi,
Member (Judicial)**

Typed by:
Jyoti
(Stenographer)